


OFFICE OF THE DISTRICT & SESSIONS JUDGE, EAST DISTRICT
KARKARDOOMA COURTS: DELHI.

ORDER

It is hereby ordered that Sh. Gaurav Gupta, Metropolitan Magistrate, East District, Karkardooma Courts, Delhi, shall act as Nodal Officer for creation of e-Mail ID of Judicial Officers and Website Committee, East District, Karkardooma Courts, Delhi with immediate effect.


(Rakesh Tewari) 3/6

District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 4713-22 /D&SJ (East)/KKD/Delhi

Dated 04/06/2019

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Delhi.
3. The District Judge & Sessions Judge, North East, Shahdara, South, South East, South West, North, North-West, West, New Delhi District Courts, Delhi and Rouse Avenue Court Complex.
4. The Officer In-charge, Computer Branch, Karkardooma Courts, Delhi.
5. Concerned Judicial Officer, Karkardooma Courts, Delhi.
6. The Administrative Officer (Judl.)/Incharge, Computer Branch, KKD Courts, Delhi.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. For uploading on LAYERS.
9. Concerned File.
10. Guard file.


3/6/19

District & Sessions Judge: East District
Karkardooma Courts, Delhi.